

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP No. 191/Chd/Pb/2018

**Under Section 241-242 of the
Companies Act, 2013**

In the matter of:

Ashwini Kumar Chopra

...Petitioner

Vs.

The Hind Samachar Limited & Ors.

...Respondents

Present: Mr. Akshay Bhan, Senior Advocate with Mr. Rohit Sud, Mr. Sanjay Ghalawat, Advocates and Mr. R.S. Bhatia, Practising Company Secretary for the petitioner.

The learned Senior Counsel for the petitioner seeks time to bring the master data of the company.

List the matter on 12.10.2018 for preliminary hearing. The petitioner is directed to bring the master data on the date fixed.

Sd/-
(Justice R.P. Nagrath)
Member (Judicial)

Sd/-
(Pradeep R. Sethi)
Member(Technical)

October 05, 2018
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